



2026:AHC:39004

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1895 of 2026

Vinay Shankar Tiwari

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Om Prakash Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Ref:- Civil Misc. Correction Application No.1 of 2026

1. Heard learned counsel for the applicant and learned Standing Counsel for the State.
2. The correction application is allowed and the order dated 21.1.2026 is corrected as follows:
3. Wherever in the aforesaid order, 13.11.2025 is mentioned, the same be read as 03.11.2025.

(Prakash Padia,J.)

February 20, 2026

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